

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C)

No(s). 22737/2013

M/S KAMAKHYA TRADERS & ORS.

Petitioner(s)

VERSUS

RAILWAY BOARD MINIS. OF RAIL. & ORS.

Respondent(s)

(office report on default)

Date : 11/02/2015 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SHIVA KIRTI SINGH
[IN CHAMBERS]

For Petitioner(s) Mr. C. D. Singh, Adv.

For Respondent(s) Mr. M. Khairati, Adv.
For Mr. Shreekant N. Terdal, Adv.

UPON hearing counsel the Court made the following
O R D E R

As prayed for, the learned counsel for the petitioners is
directed to supply spare copy of the Special Leave Petition
within one week for issuance of notice to the unserved
Respondent No. 7.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
Jayant Kumar Arora
Date: 2015.02.14
12:03:37 IST
Reason: